

Central Administrative Tribunal, Principal Bench

R.A. No.207/2000 Im
O.A. 1262/99

New Delhi, this the 7th day of July, 2000

Hon'ble Mr.Kuldeep Singh,Member (J)

1. Union of India, through
Secretary,
Ministry of Defence, South Block,
New Delhi.
2. DDG M.F.
QMG Branch, Army Headquarters, West Block III,
R.K.Puram, New Delhi
3. The Commandant/Farm Officer,
Military Farm School & Research Centre
Grass Farm Road, Meerut Cantt.
Meerut . . . Review Applicants/Respondent

Versus

1. Jai Prakash S/o Shri Babu Ram
R/o G-891, Mangolpuri
New Delhi-110053 . . . Respondent/Original Applicant

ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (J)

This RA has been filed by the respondents for review of the order passed in OA No. 1262 of 1999 on 27.1.2000.

2. The review applicants have tried to reagitate the same issues which they had raised while filing the reply in the aforesaid OA. All the points taken in the RA were considered at great length by the Tribunal while deciding the OA.

3. After going through the RA, I do not find any error apparent on the face of the record which may require review of my order under Order XLVII Rule 1 CPC. In the circumstances, the RA is rejected.

(Kul dip Singh)
Member(J)

Rakesh